

Statements regarding:—

- (a) Status of implementation of recommendations/observations contained in the 332nd Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2021-22) pertaining to the Ministry of Earth Sciences (MoES).
- (b) Status of implementation of recommendations/observations contained in the 347th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) pertaining to the Ministry of Earth Sciences (MoES).
- (c) Status of implementation of recommendations/observations contained in the 364th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) pertaining to the Ministry of Earth Sciences (MoES).
- (d) Status of implementation of recommendations/observations contained in the 372nd Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-23) pertaining to the Ministry of Earth Sciences (MoES).
- (e) Status of implementation of recommendations/observations contained in the 379th Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-24) pertaining to the Ministry of Earth Sciences (MoES).

**Status of implementation of recommendations/ observations contained in the 41st
Report of the Department-related Parliamentary Standing Committee on Labour,
Textiles and Skill Development**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली) : महोदय, मैं श्रम और रोजगार मंत्रालय की अनुदान मांगों (2023-24) के संबंध में विभाग-संबंधित श्रम, वस्त्र और कौशल विकास संबंधी संसदीय स्थायी समिति के 41वें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा

पटल पर रखता हूँ।

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Dr. Manmohan Singh, hon. Member, stating that he is unable to attend the sittings of Rajya Sabha from 6th December, 2023 to 22nd December, 2023 on medical grounds.

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: Hon. Members, I had yesterday indicated that I would come back to the House.

The competent authority, the hon. Speaker of Lok Sabha, on 10th August, 2020, ordered unified operational command of Parliamentary Security Service under Joint Secretary (Security). And, all matters related to security aspects were directed to be dealt with in consultation with Joint Secretary (Security). As regards the yesterday's incident, the hon. Speaker has catalysed high-level probe, which is underway. Investigation has been set in motion with respect to the incident and an FIR has been registered at the instance of the Secretariat.

Hon. Members may note that the issue of security is within the domain of Parliament and is being effectively addressed.

Hon. Members, I have received 28 notices under Rule 267 for suspension of Business to discuss the grave breach of parliamentary security on 13th December 2023. In the light of my observation, a while ago, these notices do not merit admittance. ...*(Interruptions)*...

Now, matters to be raised with the permission of Chair. ...*(Interruptions)*... Shrimati Ranjeet Ranjan — hon. Member not present. Shri Pabitra Margherita. ...*(Interruptions)*... Shri Margherita, please go ahead. ...*(Interruptions)*...
